NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/624/ (IB)/2017

NAME OF THE PETITIONER(S)

: AUTOCOP (I) PVT LTD

NAME OF THE RESPONDENT(S)

: I BUILDING AUTOMATION PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Advocate bar operational Grapher.

ORDER

Counsel representing both the parties are present and stated that the parties are settling the matter by way of negotiations. In this regard the respondent have made a part payment of Rs.20 lakhs. They prayed time for filing a joint memo of settlement specifying the schedule of payment towards the balance claim. Time is enlarged at request. Put up on 21.12.2017.

S Vijayaraghavan Member (Technical)

-sol -K Anantha Padmanabha Swamy Member (Judicial)